

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX, SAKET, NEW DELHI

ORDER NO. 97 /2023

Dated:- 20th December, 2023

Pursuant to the Transfer & Posting of the Judicial Officers and in partial modification of the earlier orders on the subject, the following Committees for the District Court Complex Saket, New Delhi are hereby reconstituted with immediate effect:-

I. BUILDING MAINTENANCE COMMITTEE (BMC)

1. Sh. Gurvinder Pal Singh, Principal Judge (Family Court)(South-East) - Chairperson
2. Sh. Sandeep Yadav, District Judge (Commercial)(South) - Member
3. Sh. Pooran Chand, Addl. Sessions Judge (POCSO)(South-East) - Member
4. Sh. Munish Markan, Addl. District Judge-02, (South-East) - Member
5. Sh. Purshotam Pathak, Addl. Sessions Judge (South) - Member
6. Administrative Civil Judge (South) - Member
7. Administrative Civil Judge (South-East) - Member

SUB-COMMITTEE OF BUILDING MAINTENANCE COMMITTEE

(a). RESIDENTIAL COMPLEX (AT SAKET)

1. Sh. Ajay Kumar Jain, District Judge (Commercial)(South-East) - Chairperson
2. Sh. Lalit Kumar, Judge In-Charge (Mediation Centre) (South) - Member
3. Sh. Kuldeep Narayan, Judge, Family Court (South-East) - Member
4. Ms. Mona T. Karkaetta, Addl. District Judge (South-East) - Member
5. Sh. Navjeet Budhiraja, Addl Sessions Judge (South) - Member
6. Administrative Civil Judge (South) - Member
7. Administrative Civil Judge (South-East) - Member

(b). SPACE ALLOTMENT COMMITTEE

1. Sh. Lokesh Kumar Sharma, District Judge (Commercial)(South) - Chairperson
2. Sh. Munish Markan, Addl. District Judge, (South-East) - Member
3. Sh. Arul Verma, Addl. Sessions Judge (South-East) - Member
4. Administrative Civil Judge (South) - Member
5. Administrative Civil Judge (South-East) - Member

II. CONDEMNATION BOARD

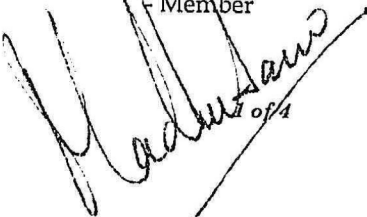
1. Sh. Harjyot Singh Bhalla, Addl. District Judge (South) - Chairperson
2. Sh. Ravindra Kumar Pandey, Addl. Sessions Judge (South) - Member
3. Administrative Civil Judge (South) - Member
4. Administrative Civil Judge (South-East) - Member

III. CRECHE COMMITTEE (COMMITTEE FOR ENSURING SMOOTH RUNNING OF CRECHE FACILITY AT LAWYERS' CHAMBERS BLOCK)

1. Ms. Shelly Arora, Presiding Officer (MACT)(South-East) - Chairperson
2. Ms. Shriya Agrawal, Addl. Chief Metropolitan Magistrate (South-East) - Member
3. Administrative Civil Judge (South) - Member
4. Sh. Ashoka Kotnala Bhardwaj, Senior Member Executive (SBA) - Member
5. Ms. Anju Tanwar, Lady Member Executive (Saket Bar Association) - Member
6. Ms. Aruna, Junior Judicial Assistant - Member
(Presently posted in the Court of Sh. Ravindra Kr. Pandey, Ld. ASJ (South))

IV. COMMITTEE FOR E-SEWA KENDRA

1. Sh. Sandeep Yadav, District Judge (Commercial)(South) - Chairperson
2. Sh. Sharad Gupta, Addl. Sessions Judge (POCSO)(South) - Member
3. Sh. Aviral Shukla, Metropolitan Magistrate, (South) - Member


of 4

V. DIGITIZATION OF COURT RECORDS COMMITTEE

1. Sh. Rajesh Kr. Singh, District Judge (Commercial)(South-East) - Chairperson
2. Sh. Rajeev Bansal, District Judge (Commercial Court)(Digital)(South) - Member
3. Sh. Munish Markan, Addl. District Judge (South-East) - Member
4. Sh. Rishab Tanwar, Metropolitan Magistrate (NI Act) (South) - Member

VI. DISASTER MANAGEMENT COMMITTEE

1. Sh. Devendra Kumar Sharma, Addl. Sessions Judge POCSO(South) - Chairperson
2. Ms. Purva Sareen, Addl. District Judge (South) - Member
3. Sh. Lovleen, Addl. Sessions Judge, (South-East) - Member
4. Chief Metropolitan Magistrate (South) - Ex-Officio Member
5. Chief Metropolitan Magistrate (South-East) - Ex-Officio Member
6. Sh. Bharat Aggarwal, Metropolitan Magistrate (NI Act) (South) - Member
7. Sh. Vinod Bhardwaj, President (Organisation of Disaster Managers) - Member/ Advisor
(Regd. Office: B-23, B-Block, Shiv Enclave, Nangloi Road, Najafgarh, New Delhi-110043)

VII. DISTRICT COURT COMPUTER COMMITTEE

1. Sh. Sandeep Yadav, District Judge (Commercial)(South) - Chairperson
(Nodal Officer for Central Computer Committee)
 2. Sh. Vipin Kharab, Addl. Sessions Judge (South-East) - Member
 3. Ms. T. Priyadarshani, Addl. Chief Metropolitan Magistrate - Member
(Nodal Officer (Computer) for South District)
 4. Sh. Himanshu Tanwar, Metropolitan Magistrate (South-East) - Member
(Nodal Officer (Computer) for South-East District)
 5. Ms. Neetu Nagar, JSCC-cum-ASCJ-cum-Guardian Judge (South-East) - Member
- Sh. Pritam Singh, District System Administrator/JA (South)
Sh. Ravi Verma, District System Administrator/JA (South-East)

VIII. ESTIMATE SCRUTINY COMMITTEE

1. Sh. Pooran Chand, Addl. Sessions Judge (POCSO)(South-East) - Chairperson
2. Administrative Civil Judge (South) - Member
3. Administrative Civil Judge (South-East) - Member

IX. ENVIRONMENT (& HORTICULTURE) COMMITTEE

1. Sh. Sachin Sangwan, Addl. Sessions Judge (FTC)(South-East) - Chairperson
(Nodal officer for Hon'ble High Court)
2. Ms. Sheetal Chaudhary Pradhan, Addl. Sessions Judge (South-East) - Member
3. Senior Civil Judge (South) - Member
4. Administrative Civil Judge (South) - Member
5. Administrative Civil Judge (South-East) - Member
6. Ms. Swayam Siddha Tripathi, Civil Judge (South) - Member

X. OUT-SOURCED MANPOWER RECRUITMENT AND MANAGEMENT COMMITTEE

1. Sh. Gurvinder Pal Singh, Principal Judge (Family Court)(South-East) - Chairperson
2. Sh. Pooran Chand, Addl. Sessions Judge (POCSO) (South-East) - Member
3. Ms. Surya Malik Grover, Addl. Sessions Judge (SFTC)(South-East) - Member
4. Administrative Civil Judge (South) - Member
5. Administrative Civil Judge (South-East) - Member

XI. HOSPITALITY & PROTOCOL COMMITTEE

1. Dr. Sugandha Aggarwal, Addl. Sessions Judge(SC - RC) (South) - Chairperson
2. Ms. Geetanjali, Addl. Sessions Judge (FTC) (South-East) - Member
3. Ms. Sheetal Chaudhary Pradhan, Addl. Sessions Judge (South-East) - Member
4. Administrative Civil Judge (South) - Member
5. Administrative Civil Judge (South-East) - Member
6. Ms. Shilpi Singh, Metropolitan Magistrate (South) - Member
7. Ms. Nidhi Singh, Metropolitan Magistrate (South) - Member

XII. LIBRARY COMMITTEE

1. Sh. Navjeet Budhiraja, Addl. Sessions Judge (South) - Chairperson
2. Sh. Akshay Sharma, Metropolitan Magistrate, (South-East) - Member
3. Sh. Rishab Tanwar, Metropolitan Magistrate (NI Act) (South) - Member
4. Ms. Marilyn Joanna Khakha, Digital Traffic Court (South) - Member

XIII. SAKET STUDY CIRCLE

1. Ms. Anuradha Shukla Bhardwaj, District Judge (Commercial)(South)- Nodal Officer
2. Administrative Civil Judge (South) - Member
3. Sh. Bharat Aggarwal, Metropolitan Magistrate (NI Act) (South) - Member
4. Ms. Chhavi Bansal, Metropolitan Magistrate, (South-East) - Member
5. Sh. Himanshu Tanwar, Metropolitan Magistrate (South-East) - Member

XIV. SECURITY COMMITTEE

1. Sh. Lalit Kumar, Judge In-Charge (Mediation Centre) (South) - Chairperson
2. Sh. Arul Varma, Addl. Sessions Judge, Spec. Judge (NDPS) (South-East) - Member
3. Sh. Sachin Sangwan, Addl. Sessions Judge (FTC)(South-East) - Member
4. Sh. Harjyot Singh Bhalla, Addl. District Judge (South) - Member
5. Administrative Civil Judge (South) - Member
6. Administrative Civil Judge (South-East) - Member
7. Sh. Sankalp Kapoor, Metropolitan Magistrate (South) - Member

XV. WELLNESS STUDIO & MEDICAL UNIT COMMITTEE

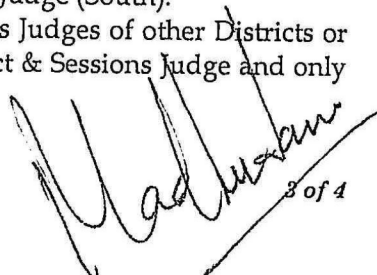
1. Sh. Devendra Kumar Sharma, Addl. Sessions Judge POCSO(South) - Chairperson
2. Sh. Lalit Kumar, Judge In-Charge (Mediation Centre) (South) - Member
3. Sh. Pooran Chand, Addl. Sessions Judge (POCSO)(South-East) - Member
4. Senior Civil Judge (South) - Member
5. Administrative Civil Judge (South) - Member
6. Administrative Civil Judge (South-East) - Member

XVI. ZERO GARBAGE CAMPAIGN COMMITTEE

1. Ms. Smita Garg, Judge, Family Court (South-East) Chairperson
2. Ms. Shunali Gupta, Judge, Family Court (South) - Member
3. Ms. Swati Sharma, Senior Civil Judge (South-East) - Member
4. Administrative Civil Judge (South) - Ex-officio
5. Administrative Civil Judge (South-East) - Ex-officio
6. Sh. Rakesh Kumar, Caretaker (to assist and comply the directions of the Committee as and when directed)

Notes:-

1. All the correspondence with the Hon'ble High Court shall be made only by the Pr. District & Sessions Judge (South).
2. All decisions taken by each Committee (not chaired by District & Sessions Judge herself) shall be subject to the approval of the Pr. District & Sessions Judge (South).
3. All the official communications to the Pr. District & Sessions Judges of other Districts or their Branches be addressed to the concerned Ld. Pr. District & Sessions Judge and only by the undersigned.


3 of 4

4. Each of such Committees as mentioned in the preceding note shall submit monthly reports of the status of matters pertaining to it to the Pr. District & Sessions Judge (South) by the end of the first week of the following month.
5. Whenever required, the Chairperson of the Committee shall co-ordinate with the Chairperson(s) of other Committee(s), so that there is always a proper cohesion.
6. After the decision(s) of a Committee have been approved, consequential action, including issuance of all necessary communication(s)/order(s) and follow-up, shall be undertaken by the Officer In-charge, through the concerned Branch.

(Madhu Jain)

Principal District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

37472-37697

No. _____/Pr. D&SJ(South)/Saket/ND/2023

Dated:- 22/12/2023

Copy to:-

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Courts Complex, Delhi.
2. The Principal District & Sessions Judge (South-East), Saket Courts Complex, New Delhi.
3. The Principal Judge (Family Court), South, Saket Court Complex, New Delhi.
4. The Principal Judge (Family Court), South-East, Saket Court Complex, New Delhi.
5. All Officers of Delhi Higher Judicial Service & Delhi Judicial Service posted at Saket Courts Complex, New Delhi and the concerned officials.
6. The Judge(s), Family Court, South & South-East, Saket Court Complex, New Delhi.
7. All the concerned Officers.
8. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecourts.gov.in/south & [south-east delhi](http://www.ecourts.gov.in/south-east).
9. The Public Relation Officer, Saket Court Complex, New Delhi.
10. Administrative Officers (Judl.)/Branch In-Charges of all Branches/Sections/Cell/Units etc. at Saket Courts Complex, New Delhi.
11. For uploading on LAYERS.
- ✓ 12. For uploading on Centralized Website through LAYERS.
13. Guard File.

(Madhu Jain)

Principal District & Sessions Judge (South)
District Courts Complex, Saket, New Delhi

